

Dated 20-4-92

Mr. V. B. Rairkar
for the applicant. None
for respondent.

Learned Counsel for the
applicant on instructions from
the applicant ^{states that} he wishes to
withdraw this application.
He prays for permission
to withdraw the application.
Permission granted. This
application is dismissed
as withdrawn at the request
of the applicant's advocate
with no order as to costs.

20/4/92
order drawn
to applicant's cost
12/12/92

B
13/5/92

Syntaz ^{ms} 20/4
(S. F. Razvi)
M(J)

W
ms
(M. Y. Priolkar)
MCA)